

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING: INDORE

Civil Contempt Petition No.201/00083/2016
(in OA No. 34/2011)

Indore, this Wednesday, the 13th day of December, 2017

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Shyam Sunder Soni,
S/o Mangilal Ji Soni,
Aged about 49 years,
R/o 60, New Dewas Road Colony,
Near Rajkumar Bridge,
Indore (M.P.), Pin-452001

-Petitioner

(By Advocate –**Ms. Pritha Ghoshal**)

V e r s u s

1. Shri G.C.Agrawal,
General Manager,
Western Railway, Church Gate,
Mumbai-400020

2. Shri Manoj Sharma,
Division Railway Manager,
Office of DRM, Western Railway,
Do Batti, Ratlam-457001

- Respondents

(By Advocate –**Shri Arun Soni**)

O R D E R (ORAL)

By Navin Tandon, AM:-

Learned counsel for the respondents/contemnors submits
that the order passed by this Tribunal in Original Application No.

34/2011 dated 07.05.2014 has already been complied with which has been confirmed by the learned counsel for the petitioner.

2. Accordingly, the Contempt Petition is dropped. Notices issued to the respondents are hereby discharged.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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